

<i>Year</i>	<i>Financial allocations (Rs. lakhs)</i>
1986-87	3.452 (Achievements)
1987-88	2.563 (Out lays)
1987-88	2.563 (Outlays)

**Fund for Rehabilitation of Indian workers  
Returning from Abroad**

10211. SHRI VAKKOM PU-  
RUSHOTHAMAN:  
SHRI T. BASHEER:  
SHRI K. MOHANDAS:

Will the Minister of LABOUR be pleased to state:

(a) whether Government of Kerala has proposed to Union Government for setting up a fund the resettlement of Indian workers returning to their homeland from the Gulf countries; and

(b) if so, the response of Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): ( a) As reported by the State Government of Kerala, the Chief Minister has written recently (8.4.88) to the Prime Minister in this regard.

(b) Since the suggestion by the State Government is for creation of a fund involving a large magnitude, all aspects of the proposal and its implications require careful and detailed scrutiny.

**Welfare Fund for Indian Workers  
Abroad**

10212. SHRI VAKKOM PU-  
RUSHOTHAMAN: Will the Minister of

LABOUR be pleased to state:

(a) whether there is any proposal to set up a welfare fund for setting the legal disputes of the Indian employees abroad;

(b) if so, the details thereof; and

(c) when it is expected to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR ( SHRI JAGDISH TYTLER): (a) to (c). Yes, Sir. It requires an amendment of the Emigration Act, 1983 and suitable action is being taken.

**Investment on Salem Steel Plant**

10213. SHRI C. JANGA REDDY . Will the Minister of STEEL AND MINES be pleased to state:

(a) the total investment on Steel Authority of India Limited Salem Steel Plant till date and also its capacity utilisation and maintenance expenditure during each of the last three years;

(b) whether there have been some proposals for better capacity utilisation and reduction of production costs;

(c) if so, what are these proposals and since when they are under consideration; and

(d) the monetary consequences of the delay in taking decisions in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) The total investment on Salem Steel Plant till 31st March, 1988 amounts to Rs. 186.05 crores. The maintenance expenditure during the years 1984-85 to 1986-87 is given below:-

<i>Year</i>	<i>Rs/Crores</i>
1984-85	2.46
1986-87	1.85
1987-88	2.18

Capacity utilisation in Salem Steel Plant during last three years has been as under

<i>Year</i>	<i>(Unit %) Capacity utilisation with reference to equivalent tonnage based on DPR Product mix</i>
1985-86	94
1986-87	107
1987-88	116

(b) and (c). The proposal for establishment of second sendzimir mill and associated facilities at Salem Steel Plant was first received by the Government in August, 1978. Two more revised versions have since been received. Sanction of the proposal was deferred by the Government on account of resource constraints and lack of demand. On the basis of the latest demand-supply estimates made by Government it was found that there was now justification for installation of second sendzimir mill. Government has since accorded sanction on 2.3.1988 and the scheme is under implementation. After establishment of viability of the project, there was no delay in decision making.

(d) Does not arise.

#### **Reimbursement of Discount Offered by Fertilizer Manufacturers**

10214. SHRIMATI BASAVARAJESWARI : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to reimburse the 7.5 per cent discount offered by the fertiliser manufacturers to the farmers; and

(b) if so, the date from which this will take effect?

THE MINISTER OF STATE IN THE MINISTRY OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE ( SHRI R. PRABHU) : (a) and (b). The discount of 7.5% offered on urea by the fertiliser manufacturers with effect from April 1, 1988, will be reimbursed by the Government of India.

#### **Sugar Factories Capacity Expansion**

10215. SHRIMATI BASAVARAJESWARI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have agreed to set up 19 new sugar factories and also permitting some of the existing sugar factories to expand their capacity;

(b) the places where new sugar factories will be set up; and

(c) to what extent this decision will help to improve the sugar production in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) and (c). After the announcement of new guidelines for licensing in the Sugar Industry during the Seventh Five Year Plan, 20 cases for establishment of new sugar factories of 2500 T.C.D. each and 57 for expansion in the existing units involving an annual sugar production capacity of 15.66 lakh tonnes have been approved so far.

(b) A statement giving the required information is given below:-